

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.210 – IA 684 of 2022
Item No.211 – IA 688 of 2022
In
CP(IB) 430 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Larsen & Toubro Limited

V/s

Dhorajia Engineering Company Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 08/11/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nandish Chudgar Adv.

For the Respondent : Ms. Prutha Bhavsar, Adv. Natasha Shah, Adv.

For the Liquidator : Mr. Kiran Shah, FCA

ORDER

IA 684 of 2022 & IA 688 of 2022

Ld. Counsel Mr. Nandish Chudgar appears for the applicant. Ld. Counsel Ms. Natasha Shah appears for the respondent. Mr. Kiran Shah, Liquidator in person appears. Mr. Kiran Shah, Liquidator in person seeks adjournment. At the request of Liquidator, matter stands adjourned to 22.01.2024

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)